

13.5.91

OA-2318/90

Present : Shri M. L. Chawla, proxy counsel for
Shri R. S. Malik, counsel for the
applicant.

Learned proxy counsel for the applicant
submits that as the applicant has been given
appointment as Lower Division Clerk vide letter
dated 22.3.1991, the OA has become infructuous.

In view of the above statement, the OA is
disposed of as infructuous.

(Loc-13) 5/1991
(P. C. Jain)
Member (A)

Lambh
(Ram Pal Singh)
V.C. (J)